Form.1

List of cases filed in e-filing during the month of October, 2026

Sl.No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada.	Krishna	--	--	--	--	--	--	--
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--	--	--	--

Form.2

List of cases in which e-payment of Court Fee was made during the month of October, 2026

Sl.No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada.	Krishna	--	--	--	--	--
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--	--

Form.3

List of cases in which Electronic Service of Process has taken place during the month of October, 2026

Sl.No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	--	--	--	--	--
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--	--

Form.4

List of total number of cases randomly allocated during the month of October, 2026

Sl.No	Court	District	Court Name	Court No.	Case Type	Case Count (No. of Cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	--	--	--	--
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--

Form.5

List of cases in which Hearing in Case Management was held during the month of October, 2026

Sl.No	Court	District	Case No	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	--	--	--	--	--
2.	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	COS 14/2023	M/s. Sri Alakananda Townships Pvt. Ltd. Vs. Mohammed Vasee	Sri V. Ravindra Prasad, Advocate for plaintiff Vs. Sri P. Goutham, Advocate for Defendant	02.11.2023	28.10.2026
3.	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	COS 10/2025	M/s. Vulcantechs Vs. M/s. CY4 Digital Twin Products & Solutions Pvt. Ltd and 02 others	Smt L. Srinivasamma, Advocate for plaintiff Vs. Sri Manikandan, Advocate for D1 to D3	15.07.2025	28.10.2026

Form.6

Contested Commercial Cases disposed during the month of October, 2026

Sl. No	Court	District	Case No	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for Disposal	Nature of disposal (Contested / Settled)	Date of execution of decree	No of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	COS 15/23	G.N.R. Cotton Corporation Vs. Loayl Textiles Mills Ltd., and 1 others	Sri J.Nageswara Rao VS. Sri K..Kumar	27.06.2023	--	30.10.2026	1221 Days	Contest	--	--	--
2.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	CAOP 9/26	M/S. Rohini Construction Vs. M/s Brothers Engineering & Erectors Ltd. And 1 other	Sri N.Aswani Kumar VS. Sri URP.Srinivasa and V.Lakshmi narayana	23.03.2026	--	28.10.2026	289 Days	Contest	--	--	--

Sl. No	Court	District	Case No	Petitioner Name vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for Disposal	Nature of disposal (Contested / Settled)	Date of execution of decree	No of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
3.	Special Court for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 32/2026	Bank of Baroda Vs. Visakhaptnam Port Authority	Sri GVDV Bhaskar Reddy, Advocate for Petitioner Vs. Sri S. Arun Dev, Advocate for Respondent	05.09.2026	Not Applicable	06.10.2026	32 days	Contested	-	-	U/sec. 29A of Arb. & Con. Act
4.	Special Court for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 25/2026	Sri Madeti Kanaka Rao and another Vs. Sri Yellapu Kumar and another	Ms. Anoosha Madhu Kiran Advocate for Petitioners Vs. Sri J. Prithvi Raju, Advocate for R1 and R2	22.07.2026	Not Applicable	16.10.2026	87 days	Contested	-	-	U/sec. 29A of Arb. & Con. Act
5.	Special Court for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 29/2026	M/s. F. Harely & Company Private Limited Vs. M/s. Rashtriya Ispat Nigam Limited and another	Sri K. Rama Kireeti, Advocate for Petitioner Vs. Sri K.V. Rama Murty, Advocate for R1 and R2 set ex parte	10.08.2026	Not Applicable	30.10.2026	82 days	Contested	-	-	U/sec. 9 of Arb. & Con. Act

Form.7
Summary of Commercial Cases during the month of October, 2026

Sl.No	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	163	14	6	171
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	159	5	6	158